

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.04.2022

ORDER NO. 86 of 2022

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **13.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 13.05.2022 At 2:30 PM	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/50300/2020 in ST/53643/2015 M/s. Aeroflot Russian Airlines vs. C.S.T.-Delhi
		ST/ROM/50076/2021 in ST/52747/2016 M/s. Mehrangarh Museum Trust vs. C.C.E., Jodhpur
		ST/ROM/50063/2020 in ST/52948/2016 M/s. Synergy Baxi Logistics Pvt. Ltd. vs. Comm. Of Central Excise and Customs, Central Goods and Service Tax, Jaipur - I

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Asst. Registrar